

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1333/2023

UDAYRAJ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. GAUTAM NARAYAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 20-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.
Mr. Harshit Goel, Adv.
Mr. Siddhant Singh, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Ms. Tania Sharma, Adv.
Mr. Vijay Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Trial Court Records have been received.

High Court digitized record is awaited.

List again on 3.1.2024.

VIVEK SAXENA
Registrar

MG